

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2395
ANSWERED ON:22.07.2009
NGO IN ENVIRONMENTAL PROJECTS
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) Whether the Government proposes to encourage Non-Governmental Organisations (NGOs) for participating in environmental projects;
- (b) if so, the details thereof; and
- (c) the details of terms, conditions and qualifications fixed for NGOs in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) & (b): Yes, Sir. The following schemes encourage the Non-Governmental Organisations (NGOs) to participate in environmental projects:

1. Environmental Research Promotion including National Natural Resources Management System (NNRMS);
2. Pollution Control Projects;
3. Conservation;
4. Environment Education, Awareness and Centres of Excellence Scheme;
5. Environment Information System (ENVIS)

(d) Any registered voluntary/ professional/ Non-Governmental organization having proven credential, and experience in environmental/ social fields and registered under the Societies Registration Act for minimum three years and with audited accounts for the said period, have a properly constituted Managing Body with its powers, duties and responsibilities clearly defined and laid down in a written constitution/ by-laws and having a sound financial position to take up the project are eligible for submitting proposals for financial support from the Ministry of Environment & Forests under the above schemes.